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Serial No. of Order	Date of Order	Order with Signature	Office note as to action if any taken on order
4/5/98		<p>01672, 673 &amp; 674/95</p> <p>Orders forwarded in open court. All these applications are dismissed with Reasons in separate sheet attached to record. No costs.</p> <p>re-challan 4.5.98 S. A. S. Number (D) 11415/98</p> <p><del>RECEIVED 29.X.98 B.B.S.R. ASPOS (Legal)</del></p> <p>10/0 CPNG (O) BBSR</p>	<p>Received file no. 101/1998 95 Orin 29.X.98 (B.B.S.R.) ASPOS (Legal) 10/0 CPNG (O) BBSR</p>